

ITEM NO.5

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Case (Civil) No(s).133/2025

HEAD DIGITAL WORKS PRIVATE LIMITED & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

[ONLY IA NO. 313205/25 IS LISTED UNDER THIS ITEM]
IA No. 313205/2025 - EARLY HEARING APPLICATION

Date : 11-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. CA Sundaram, Sr. Adv.
Ms. Pritha Srikumar Iyer, AOR
Mr. Arun Srikumar, Adv.
Ms. Rohini Musa, Adv.
Ms. Tanvi Tuhina, Adv.
Mr. Abhyudaya Shishodia, Adv.

Mr. Arvind P.Datar, Sr.Adv.
Mr. Naveen Hegde, Adv.

For Respondent(s) Mrs. Tushar Mehta, Solicitor General
Mr. N.Venkataraman, A.S.G.
Mr. V.C. Bharathi, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Udit Dedhiya, Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Mili Baxi, Adv.
Mr. Sudarshan Lamba, AOR

Ms. Madhavi Divan, Sr. Adv.
Mr. Nachiketa Joshi, Sr. Adv.
Mr. Ayush Anand, AOR
Mr. Santosh Kumar, Adv.
Mr. Praneet Pranav, Adv.
Mr. Bhaskar Gautham, Adv.
Mr. Alabhya Dhamija, Adv.
Mr. Monu Kumar, Adv.
Ms. Madhura Chitnis, Adv.
Mr. Arijeet Singh, Adv.
Ms. Ankita, Adv.

Mr. Sai Shashank, Adv.
Mr. Vishal Kumar, Adv.
Mr. Shivam Singhania, Adv.
Mr. Krishan Kant Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21.01.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR